

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3325**  
TO BE ANSWERED ON 12.07.2019

**Utilization of Fly Ash**

3325. SHRI KOMATI REDDY VENKAT REDDY

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that utilization of fly ash has increased from 66.6 million tonnes(mt) in 2008-09 to 132 mt in 2017-2018 in the infrastructure sector;
- (b) if so, the details thereof;
- (c) whether the Government proposes to increase utilization of fly ash in the infrastructure sector;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) & (b): As per Central Electricity Authority (CEA) report, the utilization of fly ash has increased from 66.6 million-ton in 2008-09 to 132 million-ton in 2017-18. In the year 2017-18, the overall utilization of fly ash in various applications was 67 %. The utilization of fly ash was 25.6 % in the cement sector; 10.48 % in reclamation of low lying areas; 9.01 % in brick & tiles; 6.9 % in ash dyke raising; 6.37 % in mines backfilling; 3.4 % in roads & fly overs; 0.66 % in concrete; 0.29 % in agriculture.
- (c) to (e) An Expert Committee led by Ministry of Environment, Forest and Climate Change has prepared an action plan for enhanced utilization of fly ash in various sectors namely, fly ash based bricks/tiles, roads, cement, mines backfilling etc. Based on the recommendation of the Expert Committee, the Central Government has taken the following steps:
  - (i) Ministry of Power has reconstituted the task force to review and recommend a list of abandoned mines/quarries in the country for mine backfilling.
  - (ii) Central Pollution Control Board has prepared guidelines for disposal /utilisation of fly ash for reclamation of low lying areas and in stowing of abandoned mines /quarries.

- (iii) In pursuance of NGT order dated 20.11.2018, MoEF&CC has constituted a Joint Committee to review the fly ash utilisation and finalise action plan to achieve 100% utilization of fly ash generated from each Thermal Power Plants (TPPs) in an environmentally sound manner.
- (iv) MoEF&CC has directed National Highway Authority for compulsory use of fly ash in their projects.
- (v) Ministry of Environment, Forest and Climate Change (MoEF&CC) has issued draft amendment to fly ash notification vide notification dated 25.02.2019 inviting comments/suggestions from all the stakeholders.

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